

Public Service Commission. All Ministries/Department have also been requested for timely convening of the Departmental Promotion Committee meeting for filling up of promotional posts.

The Government has increased annual intake of IAS officers to 180 during last four years. Further, in promotion quota prompt action has been taken for holding Selection Committee Meeting for appointment by promotion/selection of State Service officers in IAS.

The Lal Bahadur Shastri National Academy of Administration (LBSNAA) is currently conducting training of IAS Officer trainees as per the present requirements. Government has been providing all assistance to LBSNAA to augment the training infrastructure and pool of quality trainers.

Filling up of vacancies by civil service examinations

3925. SHRI T.K. RANGARAJAN: Will the PRIME MINISTER be pleased to state:

(a) the number of vacancies that are proposed to be filled by Civil Service Examinations during the next two years including the current year; and

(b) how Government proposes to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) Civil Services Examination (CSE) is a multi-service Examination held by Union Public Service Commission (UPSC) annually according to the Rules notified by the Government. The Cadre Controlling Authorities (CCAs) of the respective services report their annual vacancy indents to the Government and UPSC. The number of vacancies that are proposed to be filled by CSE-2016 is 1209. In CSE 2017 980 vacancies have been fixed tentatively, which are subject to further change based on the firm number of vacancies to be received from the CCAs.

(b) The Government allocates services to the candidates recommended by UPSC based on their rank, preferences, medical status, availability of vacancies in respective category as per Civil Services Examination Rules and extant instructions on the subject.

Removal of IAS/IPS officers

3926. SHRI HARIVANSH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many IAS/ IPS officers have been removed or suspended from service during the last three years for various reasons;

(b) if so, the number of such officers reinstated after departmental inquiries or court orders; and